

(ग) संगठित क्षेत्र, लघु उद्योग क्षेत्र तथा कुटीर उद्योग क्षेत्र में इलेक्ट्रॉनिकी वस्तुओं का उत्पादन करने वाली 200 से अधिक इकाइयों से इस प्रकार के आंकड़े एकत्रित कर पाना संभव नहीं है। तथापि, यदि यह जानकारी किसी एक विशिष्ट कारखाने के संघ में अपेक्षित हो तो प्राप्त करके उपलब्ध करायी जा सकती है।

Undertrials in Jails

2870. SHRI ATAL BIHARI VAJPAYEE:

SHRI RAM PRASAD AHIRWAR:

SHRI SURAJ BHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the latest figures of undertrials who have been in jail for more than two years in each State and Union territory;

(b) the steps taken to see that no undertial remains in jail for more than the reasonable period and results of such steps taken in Bihar and Uttar Pradesh;

(c) the names of States in which the number of undertrials has increased during the last three years; and

(d) what is the Supreme Court directive in this regard and when it was given?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (d) A statement is laid on the Table of the House. [Placed in Library. See No. LT-6115|83].

Christians Converted from Scheduled castes

2871. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to bring an amendment to the Constitution for providing the same benefits to the Chris-

tians converted from the Scheduled Castes as are available to the Scheduled Castes; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Government have not taken a decision to this effect.

(b) Does not arise.

बन्द पड़े औद्योगिक एकक

2872. श्रीमती कृष्णा साहू: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) 1982 तक तकनीकी त्रुटियों के कारण सरकार के अधीन बन्द पड़े रहने वाले औद्योगिक एककों की राज्यवार संख्या कितनी है; और

(ख) ऐसे एककों का स्वरूप क्या है तथा उन राज्यों के नाम क्या हैं जिनमें ये एकक स्थित हैं और सरकार द्वारा अब तक उनमें से प्रत्येक पर कितना व्यय किया गया है।

उद्योग मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्ण): (क) 1982 तक तकनीकी खराबियों के कारण न तो कोई ऐसा औद्योगिक उपक्रम जिसका प्रबंध उद्योग (विकास तथा विनियमन) अधिनियम, 1951 के अधीन अभिग्रहीत किया गया हो बन्द था न ही उद्योग मंत्रालय के प्रशासनाधीन कोई सरकारी एकक बंद पड़ा था।

(ख) प्रश्न ही नहीं उठता।

Permission to compaines to manufacture diesel cars

2873. SHRI V. S. VIJAYARAGHAVAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have permitted the prominent automobile manufacturing